

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

33. C.P.(IB)-992(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - Jagruti Jayraj Pandit**

**Section: - U/s 94(1) of the Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

Adv. Yahya Batatawala appeared for the Petitioner / Applicant through VC. CS (Dr) Rajas Bodas appeared for the RP through VC. Due to paucity of time, the matter could not be heard. List this matter on **03.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**